

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Asset Reconstruction Company India Ltd
Vs
Paragon Steel Pvt Ltd

MAIN PETITION NUMBER : CP/553/IB/2017
(IA/MA) APPLICATION NUMBERS

IA(IBC)/496(CHE)/2024

ORDER

Present: Mr. R. Vidhyashankar, Ld. Counsel for Applicant.
Mr. Venkatakrishnan, R1 in person.

Ld. Counsel for the Applicant seeks and is granted two weeks time to file rejoinder.

List the application for hearing on **20.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**